

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 29.11.05

Registration No. 108/05

G. S. Mandal Applicant (s)

VERSUS

C. A. & Co. Respondent (s)

A copy of the ORDER dated 22.11.05 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

22.11.2005

To,

Shri J.P. Shrivastava, counsel for the applicant.

Heard the learned counsel for the applicant.

In this case the applicant is challenging the appointments made on the post of Section Officer on regular basis. The applicant has alleged that earlier he had been appointed as Section Officer on adhoc basis alongwith two ST officers in 1997 and the same has been regularised by the respondents in the year 2002. The orders of regularisation as Section Officer of the applicant as well as so called junior have not been annexed by the applicant along with this OA. The learned counsel for the applicant seeks time to file the order issued by the respondents in the year 2002 by which two ST officers had been regularised as Section officer. That order infact, is impugned in this OA, which is not annexed by the applicant along with this OA. Therefore, this OA is not maintainable. We also find that the Section officers who belong to ST category have not been made as parties in this OA and they will adversely be affected incase the applicant is succeeded in this OA.



This OA is therefore, also not maintainable on the ground of non-joinder of necessary parties also.

In view of the above, this OA is dismissed as non-maintainable. The applicant is however at liberty to approach this Tribunal, if he still feels aggrieved and so advised.



(Signature)
(Madan Mohan)
Judicial Member

(Signature)
Sd/—
(M.P. Singh)
Vice Chairman

(Signature)
सत्य प्रगति
11/11/2011

उप-रजिस्ट्रार
DY. REGISTRAR
केन्द्रीय प्रशासनिक अधिकरण
CENTRAL ADMINISTRATIVE TRIBUNAL
जबलपुर बेंच, जबलपुर
JABALPUR BENCH, JABALPUR

To
Shri J.P. Shrivastava
Advocate
Ganesh market
near Sadak
Gwalior.

(Signature)
29.11.2011